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SLP(Crl.)No. 1994 OF 2000

ITEM No.44

Court No. 4

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1994/2000

(From the judgement and order dated 02/12/1999 in CRLA 538/88  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA

Petitioner (s)

VERSUS

MAI RAM

Respondent (s)

( With Appln(s). for stay )  
( With Office Report )

Date : 19/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s)

Mr. Mahabir Singh,Adv.

For Respondent (s)

Mr. Prem Nath Malhotra,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

.SP1

Hemalatha

(HK Bhatia)  
Court Master